

## M/SV.I.R FOODS LIMITED

### List of creditors

As on 21.11.2023  
(Date of 5<sup>th</sup> meeting of Committee of Creditors)

S. No.	Name of Creditors	Address	Amount claimed by the Creditors (in Rs.)	Amount Admitted (in Rs.)	Security interest, if any, in respect of such claim (in Rupees)
1.	Punjab National Bank	Circle Sastra Sector 54, Phase ii, Mohali	131,16,80,543.00	131,16,80,543.00	<ol style="list-style-type: none"><li>1. land &amp; building comprising 17 Bigha ,situated at village Payal owned by VIR Foods limited</li><li>2. Land and bldg, 3 Bigha 13 Biswa, Barmalipur road ,village Payal owned by VIR foods limited</li><li>3. Book debts/ Stock of Paddy, Rice, Bran other stocks of Bardana etc.</li><li>4. Plant and machinery ,Fixtures and Furniture ,MFA etc ( present &amp; future)</li><li>5.Land &amp; Building 12 Bigha,17 Biswas 6 Biswasi situated at DHAMOT , teh Payal Owned by Bharat Foods &amp;Agro Products</li><li>6.Entire Ground Floor of Plot No 1, Road K-19, Situated at DLF Qutab Enclave DLF-11, Gurgaon in the name of Mr Kamal Kant Dewan</li></ol>

					<p>7. House No 115 sector 2, Panchkula ,in the name of Mr Kamal Kant Dewan , Smt Yash Dewan, Shanti Sarup Dewan and Kamlesh Dewan</p> <p>8.. land &amp;Bldg, 8 Bigha, situated at village Dhamot Teh Payal , Distt LDH in the name Kamal Kant Dewan</p>
2.	Income Tax Department Circle 1. (1), Chandigarrh	The Deputy Commissioner of Income Tax, Room No. 214, 2 <sup>nd</sup> Floor, Aaykar Bhawan, Sector 17 E, Chandigarh-160007	7,88,54,207.00	7,88,54,207.00	Unsecured
	<b>Total</b>		139,05,34,750.00	139,05,34,750.00	